

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 31.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.394/7/HDB/2020
NAME OF THE COMPANY	Emmar Hills Township Pvt Ltd
NAME OF THE PETITIONER(S)	Srinivas Mantena & others
NAME OF THE RESPONDENT(S)	Emmar Hills Township Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Both the Counsel present. The Counsel for the Petitioner filed a withdrawal memo seeking to withdraw the application. Considering the withdrawal memo, the application is dismissed as withdrawn.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)